

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.112/241-242/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2021**

Name of the Company:

Harsh Dubal & Anr

V/s

White River Corporation Pvt Ltd & Ors

Section:

241-242 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Pranjal Buch appeared for Petitioner.

Learned Counsel Mr. Ravi Pahwa appeared for Respondent.

Reply is filed. Pleadings are complete.

Matter to appear for further consideration on 16.03.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 27th day of January, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**